

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).22767/2011

(From the judgement and order(s) dated 16/05/2011 in WP No.2889/201
of The HIGH COURT OF DELHI AT N. DELHI)

UNION PUBLIC SER.COMMN.

Petitioner(s)

VERSUS

GYAN PRAKASH SRIVASTAVA

Respondent(s)

(With prayer for interim relief)

Date: 02/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s)

Mrs Lalita Kaushik,Adv.

For Respondent(s)

Mr. Amit Anand Tiwari,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 24.11.2011.

(Satish K.Yadav)
Court Master

(Phoolan Wati Arora)
Court Master